

per qtl. for Moong. MSP also raised for rabi pulses by ₹ 325 per qtl. for Gram and Masoor(including bonus).

Edible Oils

XV. Export of edible oils in bulk is prohibited except coconut oil and other edible oil in branded consumer packs of up to 5kgs is permitted with a minimum export price of USD 900 per MT.

XVI. MSP increased in the range of ₹ 30 per qtl. To ₹ 250 per qtl. for various rabi and kharif oil seeds.

Settlement of outstanding dues by sugar mills

1540. SHRI K. RAHMANKHAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the dues of the sugarcane growers outstanding against the sugar mills; and
- (b) whether there is any issue between sugarcane growers and the sugar mills pending settlement, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) As on 15.11.2015, sugarcane dues of ₹ 6681.88 crores are outstanding against the sugar mills including arrear of ₹ 277.03 crores of 2015-16 sugar season and ₹ 6404.85 crores for 2014- 15 & earlier sugar seasons.

(b) The Central Government receives the representations from the sugarcane growers mainly relating to payment of their dues. The Sugarcane (Control) Order, 1966 stipulates payment of cane price within 14 days of its supply, failing which interest at the rate of 15% per annum on amount due for the delayed period beyond 14 days is payable. The powers for enforcing this provision are delegated and vested with the State Governments/UT Administrations who have necessary field formations. Such representations are forwarded to State Governments concerned for appropriate action.

Status of food processing industry in the country

1541. KUMARI SELJA:

SHRI K.C. TYAGI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether India ranks first in production of milk, pulses and tea and second in